

By E-Mail/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/11842A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To, Shri Budi Habung
Registrar, Gauhati High Court
Itanagar Permanent Bench, Naharlagun

Dated Guwahati, the 2nd December 2022

Sub:- **Permission to avail LTC.**

Ref:- Your letter dated 22.11.2022

Sir,

With reference to the above, I am directed to inform you that you have been accorded permission to avail Leave Travel Concession (LTC) for the block period of 2018-21 (by way of carry forward) w.e.f. 27.12.2022 to 03.01.2023 for the journey to Ooty (Karnataka), along with your family members, by the shortest possible route, as per existing Rules.

Thanking you,

Yours faithfully

Sd/-

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2022/11843-11845 1A, dated 02/12/2022

Copy to:-

1. The Principal Accountant General, Arunachal Pradesh, Itanagar, for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court

REGISTRAR (VIGILANCE)

20/11/2022
SK
20/11/22